

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

WEDNESDAY, MARCH 9, 2016

GOVERNMENT BUSINESS

1. The Speaker to announce the Revised Report of the Business Advisory Committee.
2. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move :-

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session ”.
3. Questions.
4. Shri WITTING MAWSOR, MLA to call the attention of the Minister in-charge Law under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “U Nongsain Hima” dated 23rd September, 2015 under the caption “Rai thaw ain ka Sorkar ban pynduh long MDC ia ki MLA”.
5. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to lay the Contingency Fund of Meghalaya (Amendment) Ordinance, 2016.
6. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to leg leave to introduce The Contingency Fund of Meghalaya (Amendment) Bill, 2016.

(b) If leave be granted to introduce the Bill.
7. Debate on Governor’s Address.

*Shillong,
The 8th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

